

ultras frozen by Britain" appearing in the 'The Hindustan Times' dated February 17, 1999.

(b) if so, the facts of the matter reported therein; and

(c) the steps taken by the Indian Government to ensure British soil is not used for anti-Indian activities?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) : (a) and (b) Yes, Sir. The funds of one particular organisation in the U.K. have been frozen by the British authorities. It is reliably learnt that this is because of factional differences within the organisation.

(c) The Government have taken up its concerns regarding anti-Indian activities groups based in U.K. with the British Government.

House to Homeless Persons

3201. SHRI SURENDRAN CHENGARA : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal from the State Government of Kerala for providing houses to the homeless persons from the MPLADS fund;

(b) if so, the details thereof; and

(c) the fund proposed to be allocated by the Union Government to the State for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION : (SHRI RAM NAIK) : (a) MPLADS funds to the extent recommended by the MP concerned could be used for providing housing in accordance with the procedure and terms and condition of Indira Awas Yojna. However no such proposal has been received from the Government of Kerala.

(b) and (c) Do not arise.

Production of Bio-Pesticides

3202. SHRI MAHBOOB ZAHEDI : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any scheme under ICDP to promote the establishment of cottage industries in village clusters for producing bio-pesticides and to make them available for use by the farmers in the vicinity;

(b) if so, the steps taken in this regard;

(c) whether the use of bio-pesticides is very effective in the control of pests that affect cotton; and

(d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) and (b) There is no proposal for setting up of cottage industries in village clusters for producing bio-pesticides under the following ICDP projects :-

- (i) Integrated Cooperative Development Project
- (ii) Intensive Cotton Development Programme
- (iii) Integrated Cereals Development Programme-Rice
- (iv) Integrated Cereals Development Programme-Wheat
- (v) Integrated Cereals Development Programme-Coarse Cereals

However, assistance is being given to the States by the Government of India to promote the technology and production of bio-pesticides to make them available for use of the farmers.

(c) and (d) Bio-pesticides which prove effective in control of pests affecting cotton crops are as under :-

Bio-Pesticides	Cotton Pest
Bacillus thuringiensis	American Bollworm, Spotted Bollworm, Spodoptera.
NPV	American Bollworm, Spodoptera
Neem Based formulations	Bollworms, Whitefly, Aphid and Leafhopper
Trichoderma	Wilt disease.

[Translation]

Unemployed Youths

3203. SHRI RAMANAND SINGH : Will the PRIME MINISTER be pleased to state:

(a) whether any target has been fixed to provide employment to the educated unemployed youths of Madhya Pradesh during the Ninth Five Year Plan; and

(b) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF